

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 22nd NOVEMBER, 2018

No. 196 A : The services of the Officers named in Column No.2 of the table given below are recalled from the State Government and on their repatriation to the parent department, they are transferred and posted as Principal District & Sessions Judges of the Districts, as mentioned in Column No.3 of the table:-

Sl.No.	Name of the Officers with designation and present place of posting	New place of posting as
1	2	3
01.	Mr. Yogeshwar Mani, Principal Judge, Family Court, Bokaro	Principal District & Sessions Judge, Garhwa
02.	Mr. Kumar Kamal, Principal Judge, Family Court, Chaibasa	Principal District & Sessions Judge, Simdega

By order of the Court

Sd/-Ambuj Nath
Registrar General

Memo. No. 4544 /Apptt. Dated Ranchi, the 22nd November, 2018
File No. XIX(4)/I/10/ Apptt

Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

Sd/-Ambuj Nath
Registrar General